

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

14/01/2019

O.A./260/817/2013  
ON MEMO

AKRURA PRADHAN  
-V/S-  
D/O POST

ITEM NO:52

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has no instructions from the applicant. Respondents counsel submitted that the applicant died on 02.10.2015 and copy of the death certificate he has been filed by serving a copy to the Ld. Counsel for the applicant in the Court today.</p> <p>Under Rule 18 of the CAT (Procedure) Rule the mater stands abated. The applicant is at liberty to file substitution application as per law if so advised. The O.A. is disposed of accordingly.</p> <p>Copy of this order be given to Ld. Counsel for both the sides.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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